

## Statement-II-

Statement showing the Payment of Interest on Loans on Government Account during 1969-70 to 1985-86.

	(Rs. In Crores)
1969-70 . . . . .	157.94
1970-71 . . . . .	155.10
1971-72 . . . . .	186.00
1972-73 . . . . .	184.53
1973-74 . . . . .	196.9
1974-75 . . . . .	170.02
1975-76 . . . . .	184.21
1976-77 . . . . .	204.09
1977-78 . . . . .	218.26
1978-79 . . . . .	245.65
1979-80 . . . . .	267.98
1980-81 . . . . .	252.24
1981-82 . . . . .	276.14
1982-83 . . . . .	319.85
1983-84 . . . . .	368.65
1984-85 . . . . .	470.09
1985-86 . . . . .	544.04

NOTE.—From 1969-70 to 1973-74 the figures include interest on PL-480, (Commodity assistance) and other than PL 480 loans from USA.

(2) The figures are at the exchange rate adopted at the time of making the payments of interest.

अपने साथ अनधिकृत धनराशि लेकर विदेश जा रहे पकड़े गये व्यक्ति

1986. श्री सोहन लाल घूसिया :

श्री शिव कुमार मिश्र :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) सं मा-शुल्क अधिकारियों ने जनवरी, 1987 से 25 फरवरी 1987

तक की अवधि में इंदिरा गांधी अन्तर्राष्ट्रीय हवाई अड्डा, नई दिल्ली पर विदेश जाने वाले व्यक्तियों में से कितने व्यक्तियों को अपने साथ अनधिकृत धनराशि ले जाते हुए पकड़ा है ;

(ख) पकड़े गए व्यक्तियों का पूरा व्योरा क्या है और उनके पास से कितनी धनराशि जब्त की गयी और वे किन-किन देशों को धन ले जा रहे थे ; और

(ग) क्या वह धनराशि उनकी अपनी थी या किसी फर्म अथवा कंपनी की तथा उसे विदेश ले जाने के पीछे उनकी मंशा क्या थी ।

वित्त मंत्रालय में राज्य मंत्री (श्री जनार्दन पुजारी) : (क) और (ख) 1 जनवरी 1987 से लेकर 25 फरवरी, 1987 तक की अवधि के दौरान सीमा शुल्क प्राधिकारियों द्वारा दिल्ली हवाई अड्डे पर 57 व्यक्तियों को उस समय पकड़ा गया था जब वे भारतीय और विदेशी मुद्रा को अनधिकृत रूप से देश से बाहर ले जाने का प्रयास कर रहे थे । इसके परिणाम स्वरूप विदेशी मुद्राएं सीमा-शुल्क अधिनियम के अंतर्गत बरामद की गई थी और जब्त की गई थी जिनमें मुख्यतः अमरीका डालर, हांगकांग डालर, सिंगापुर डालर, आस्ट्रेलियन डालर, पौण्ड स्टर्लिंग साऊदी रियाल आदि वार्त चैक और भारतीय मुद्रा शामिल है जिनका कुल मिला कर मूल्य 29.78 लाख रुपए बैठा है ।

ग्रस्त राशि और गन्तव्य स्थान सहित पकड़े गए व्यक्तियों का व्योरा संलग्न विवरण में दिया गया है । [बेखिये परिशिष्ट 141 अनुपलब्ध संख्या 86]

(ग) इस बारे में की गई प्रारंभिक जांच से यह पता चला है कि धनराशि उन्हीं संबंधित व्यक्तियों की थी जिनसे यह पकड़ी गई थी और इसे बैंकों/ हांगकांग/ सिंगापुर/ दुबई/ लाहोर/ कराची को सामान्यता अपने प्रयोग के लिए अथवा बाजार में पुनः बेचने के लिए विदेशी

माल लाने के प्रयोजन हेतु देश से बाहर ले जाने का प्रयास किया गया था।

एक मामले में जिसमें 21.4 लाख रु० की भारतीय मुद्रा अन्तर्गत है जांच पड़ताल करने से पता चला कि इस में अस्त व्यक्ति एक यात्रा-एजेंसी का प्रबन्धक था और जब्त की गयी रकम उसकी फर्म की थी।

#### Time allocation for advertisement, on Doordarshan

1987. SHRI KALPNATH RAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any guidelines are followed in allocating Doordarshan time for advertisements and in selecting advertisements;

(b) if so, what are the details thereof; and

(c) what was the revenue of Doordarshan from advertisements during the last three-years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) and (b) Yes, Sir. The main guidelines are as follows:—

(i) Time is allocated on first come first served basis.

(ii) During rush period, the available time is allocated in such a way as to benefit as many clients as possible without undue dominance of any client, restricting the time to each client to 30-40 seconds per programme; and

(iii) In selecting advertisements Doordarshan follows the guidelines contained in the "Code for Commercial advertising on TV".

(c) The gross revenue of Doordarshan from advertisements during the last three years was as under:—

1983-84.....Rs. 19.79 Crores.

1984-85.....Rs. 31.44 Crores.

1985-86.....Rs. 60.20 Crores.

#### Time allotted to political parties

1988. SHRI PRAMOD MAHAJAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the time given by Doordarshan and All India Radio to different All India recognised political parties and their Presidents, both separately in their telecasts and broadcasts respectively in the year 1986?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): Both All India Radio and Doordarshan adhere to the news policy and guidelines prepared by the Advisory Committee on official media. Since news worthiness is the main deciding factor for inclusion of items in the news bulletins, there is no rigid apportionment of time to the various political parties. There is also no compilation or storing of information regarding the time given to recognised political parties and their Presidents in their broadcasts/telecasts.

Representatives of political parties are invited for broadcast/telecast with specified time allocation only during the General Elections. There were no General Elections in 1986.

#### Broadcasts and telecasts of sports by All India Radio and Doordarshan

1989. SHRI PRAMOD MAHAJAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the time given by Doordarshan and All India Radio in their telecasts and broadcasts for the different important sports i.e. Cricket, Hockey, Football, Kabbaddi, Khokho, etc. during the year 1986?